GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:3051 ANSWERED ON:12.08.2010 PETROLEUM RESOURCES IN GUJARAT

Jardosh Smt. Darshana Vikram;Mohan Shri Malik Sakti;Pakkirappa Shri S.;Premajibhai Dr. Solanki Kiritbhai;Roy Shri Mahendra Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of exploration work undertaken by the Oil and Natural Gas Corporation and other public and private sector oil companies in the country including Gujarat during the last three years;
- (b) the details of the surveys completed by these companies during the said period;
- (c) the total assessment in regard to the oil and gas potential from these areas;
- (d) whether the private sector has been given preference for exploration work in the country;
- (e) if so, the reasons therefore; and
- (f) the quantum of share profit for the concerned States including Gujarat ensured by the Union Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

(a) and (b) The details of the exploration work done in the country and in the State of Gujarat during 2007-08 to 2009-10 period is as under:

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2D Seismic Survey 3D Seismic Survey Number of Exploratory (Ground Line (Square Kilometer Well Kilometer)
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All India 179743.85 110534.97 578

Gujarat 1788.88 4963.41 159

- (c) In the country, as on 01.04.2010, in-place oil reserves of about 819.81 Million Metric Tonne (MMT) and gas reserves of 1473.22 Billion Cubic Meter (BCM) have been established from discoveries made. Whereas, in Gujarat, in-place oil and gas reserves as on 01.04.2010 has been estimated at 126.64 MMT and 61.94 BCM respectively.
- (d) and (e) New Exploration Licensing Policy (NELP), launched in 2001, provide level playing field and equal opportunity to the public as well as private sector oil companies. Under the NELP rounds the petroleum exploration blocks are awarded through international competitive biddings.
- (f) As per the Production Sharing Contract (PSC), profit petroleum payments are received by the Union Government. The State from which the crude oil/ natural gas is produced gets the complete share of royalty. The royalty paid by the public and private oil exploration companies to all the states in the country in last three years is Rs. 10279.61 crores and that to the State of Gujarat is Rs 4594.40 crores.